

Annual allocation and utilization by Inland Water Authority of India (including CSS) during 10th plan (2002-03 to 2006-07) are given below:

Year	Approved B.E.	Approved R.E.	(Rs. in Crore)
			Utilization
2002-03	60.00	51.70	45.75
2003-04	65.64	88.86	78.03
2004-05	133.50	121.04	72.46
2005-06	150.00	101.25	84.51
2006-07	150.00	133.42	71.18
			provisional (upto Feb., 2007)

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Availability of Uranium for Nuclear Energy Plant

†1797. SHRI BRIJ BHUSHAN TIWARI:

SHRI BHAGWATI SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering to increase the availability of Uranium for utilization of atomic energy for peaceful purposes and also for generating electricity following Indo-American Nuclear Agreement; and

(b) if so, the details of efforts made by Government for making available the fuel for nuclear energy plants?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir. Government are considering to increase the availability of uranium for generating electricity both through indigenous Pressurised Heavy Water Reactors (PHWR) as well as through imported Light Water Reactors (LWR).

(b) Besides the four mines already in operation, the Uranium Corporation of India Limited (UCIL) has taken up two new mines at Banduhurang & Bagjata and a Processing plant at Turamdih in Singhbhum (East), Jharkhand. Pre-project activities have been started for taking up projects at Tummalapalle and Lambapur in Andhra Pradesh, Mohuldih in Jharkhand and Mawthabah in Meghalaya. Current initiatives for international cooperation are aimed at accessing the international market for uranium.

†Original notice of the question was received in Hindi.